



**GOVERNMENT OF KARNATAKA**

No. LAW-LCE/5/2020

Karnataka Government Secretariat  
Vidhana Soudha,  
Bangalore, dated: 10.11.2021.

**NOTIFICATION**

The Government of Karnataka in consultation with Hon'ble High Court of Karnataka, hereby notifies the nomenclature of the newly established Dedicated Commercial Court at Bengaluru Rural District vide Government Order No.LAW-LCE/5/2020, dated: 22.9.2021 to try the cases filed under the Commercial Courts Act, 2015, as "XI Addl. District & Sessions Judge, Bengaluru Rural District".

**By Order and in the name of the  
Governor of Karnataka,**

**(LALITHA)**

**Joint Secretary to Government (Admin-1),  
Law Department.**

*Handwritten signature and date: 10/11/21*

**To:**

1. The Principal Accountant General (A. & E.)/(Audit-1)/(Audit-2), Karnataka, Bengaluru - 1
2. The Registrar General, High Court of Karnataka, Bengaluru -1
3. The Principal District and Sessions Judge, Bengaluru Rural, Bengaluru.
4. The Principal Secretary to Hon'ble Chief Minister, Vidhana Soudha, Bengaluru-1.
5. The Principal Secretary to Government, Commerce and Industries Department, Vikasa Soudha, Bengaluru-1.
6. The Secretary to Government, Home Department, Vidhana Soudha, Bengaluru.
7. The Director of Prosecutions and Government Litigations, Cauvery Bhavan, Kempe Gowda Road, Bengaluru - 9
8. The Private Secretary to Hon'ble Minister for Law and Parliamentary Affairs and Minor Irrigation, Vidhana Soudha, Bengaluru - 1
9. The PS to Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru
10. The Personal Secretary to Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru -1
11. The Joint Secretary to Government (Admin-1), Law Department, Vidhana Soudha, Bengaluru -1
12. Section Guard File / Extra Copies.